

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 04

IA 2079/2024 (NEW IA) IN C.P. (IB)/1339(MB)2017

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **01.05.2024**

NAME OF THE PARTIES: **ASSET RECONSTRUCTION COMPANY INDIA
LIMITED VS PRECISION FASTENERS LTD.**

Section 7 Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv Yahya Batatawala for the Liquidator is present through VC.

IA 2079/2024

The above Interlocutory Application is filed by the Applicant/Liquidator for taking on record the 25th Progress Report for the quarter ended for the period from January 1, 2024 to March 31, 2024.

Accordingly, the Interlocutory Application bearing IA No.2079/2024 is **allowed** as **disposed of** and the said Progress Report is taken on record.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**